NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2016 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/50/2016

NAME OF THE PETITIONER(S)

: P. Shanmugam

NAME OF THE RESPONDENT(S)

: Coimbatore City Infra Projects Private Ltd and 10 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) T. v.P. Saivila Ar Hai Sharka Mari Counsel hu Dohinou

T.v.J. (aivil

R. Parthasara My 6 Parthabarathy 6 Counsel for R6 to 10 Counsel for R6 to 10 M. KARTHIK SEIHADRI Counsel for R4, 5 fli K. Chandrase rora

V. Hari Kumal

K. LOUTHAM KUMAR FOR CIBI VISHOU

Consel for R3

ORDER

Counsel for petitioner present. Counsels representing R3, R4, R5 & R11 and R6 to R10 are present. Notice to R2 not served and returned and in the circumstances counsel for petitioner is directed to serve notice on R2 by way of publication in newspapers in the principal vernacular language and one in English having wider circulation in the district in which the office of the company is situated and where R2 is ordinarily residing and file an affidavit by the next date of hearing. Counsel for respondents submitted that the very identify of the petitioner is doubtful regarding filing of the CP. Counsel for the petitioner is directed to bring the petitioner on the next date of hearing alongwith proof of identity. The matter is posted for final hearing. Put up on 10.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)